

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

RAJYA SABHA

**UNSTARRED QUESTION No. 3582
TO BE ANSWERED ON 2nd April, 2025**

Ban on LED light fishing in Konkan region

3582 # **Shri Dhairyashil Mohan Patil**

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) whether Government proposes to put a complete ban on LED light fishing in Konkan region in view of its harmful effects;
- (b) the steps being taken to mitigate the negative impacts of LED light fishing on marine ecosystem and the livelihood of traditional fishermen; and
- (c) whether the Ministry is implementing any specific policy to ensure strict monitoring and legal action to stop this practice?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI GEORGE KURIAN)

(a) to (c) : The Government of India vide Order dated 10.11.2017 has banned the destructive fishing practice including use of artificial lights/ LED lights for fishing in the Exclusive Economic Zone of India (EEZ) beyond the territorial waters. The Union Government has also advised the Coastal States and Union Territories to implement necessary measures to prohibit destructive fishing methods for fishing in the areas of territorial waters and beyond. The Government of Goa vide its Order dated 10.05.2016 has also prohibited the use or installation of LED lights on mechanized fishing vessel or motorized fishing crafts. The Department of Fisheries, Government of Goa has reported that it has strictly enforced the monsoon fishing ban period and conducts patrolling for implementation of Marine Fishing Regulation Act (MFR), 1980 and its Rule 1982 to check for illegal fishing activities. The Department of Fisheries, Government of Goa also have established the Control Room operational 24X7 to receive complaints on illegal fishing activities along coastal waters of Goa and any violation is penalized as per MFR Act 1980 and its Rule 1982. Government of Maharashtra vide its order dated 27.04.2018, has banned the use of the LED Light for fishing in the Territorial waters of Maharashtra. Department of Fisheries, Government of Maharashtra has informed that 09 drones (1 each for 5 Districts and 2 each for Ratnagiri and Raigad districts), have been deployed in seven coastal districts of Maharashtra for surveillance. Government of Karnataka has also banned the use of LED light fishing and action is initiated against any fishing vessels found indulging in LED fishing by seizing the equipment and penalized according to provisions of Karnataka Marine Fishing Regulation Act, 1986.
